

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

DFR No : 93 of 2019 & IA No. 1689 OF 2019 & IA No. 834 OF 2019

Dated: 1st October, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur,Chairperson

**Hon'ble Mr. Ravindra Kumar Verma,Technical
Member(electricity)**

In the matter of:

Southern Power Distribution Company of Telangana Ltd Appellant(s)

Versus

Telangana State Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s) : Ashish Tiwari for A1
Sri Harsha Peechara for A2

Counsel for the Respondent(s) : Mrs. D. Bharathi Reddy for R1

ORDER

Issue fresh notice on main appeal and IAs. Dasti, in addition, is permitted.

List the matter on **05.12.2019**.

**Ravindra Kumar Verma
Technical Member(electricity)**

**Justice Manjula Chellur
Chairperson**

MK